CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre, Nauroji Nagar, New Delhi- 110029 Ph: 011-26189709 Fax: 011-20904365

Petition No.: 345/TT/2025

Date: 11.04.2025

То

Shri Mohd. Mohsin Chief General Manager (Commercial), Power Grid Corporation of India Limited, Saudamini, Plot No. 2, Sector-29, Gurgaon-122001

Subject:- Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Combined Asset under "Common Transmission Scheme associated with ISGS in Nagapattinam Cuddalore area of Tamil Nadu part A1(a)" in Southern Region.

Sir,

With reference to your Petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 21.4.2025:-

2019-24 period

- a) Provide the year-wise, asset-wise break up of capital cost from COD to 31.3.2019.
- b) Provide reasons for claiming ACE beyond cut-off date.
- c) Provide details of Liquidated Damages (LD) along with necessary documentary evidence.

2024-29 period

a) Provide reasons for claiming ACE beyond cut-off date.

- 2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
- 3. Confirm whether the Combined Assets under the instant Transmission Scheme have been completed and whether they are covered under the instant Petition.
- 4. In case the above said information is not filed within the specified date, the Petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-(Kamal Kishor) Deputy Chief (Law)